



INTELLECTUAL  
PROPERTY INDIA  
PATENTS/DESIGNS/  
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INDICATIONS



भारत सरकार / GOVERNMENT OF INDIA  
व्यापार चिन्ह रजिस्ट्री / TRADE MARKS REGISTRY  
बौद्धिक संपदा भवन / IP BHAWAN  
चाणक्यपुरी ओवर्ब्रिज के निकट / NEAR CHANKYAPURI OVERBRIDGE,  
घाटलोडिया, अहमदाबाद / GHATLODIA, AHMEDABAD-380061

☎ 079-27601781  
079-27601782  
Fax No.: 27601779

Time: 11:00 AM

Date: 17/07/2023

### CAUSE LIST

Sr. No.	Applicati on/R. T. M. No.	Opp./Rect. No.	Name of Parties	
01	1030070/ 07	Opp. No. AMD- 195365	M/s. Indo Overseas Trade Marks Co., Ahmedabad / M/s. Urmin Products Pvt. Ltd., Changodar  V/s  Mr. Jatin Y. Trivedi, Ahmedabad / M/s. Babul Products, Ahmedabad	Shraddha Patel, Hearing Officer
02	1030071/ 08	Opp. No. AMD- 195364	M/s. Indo Overseas Trade Marks Co., Ahmedabad / M/s. Urmin Products Pvt. Ltd., Changodar  V/s  Mr. Jatin Y. Trivedi, Ahmedabad / M/s. Babul Products, Ahmedabad	Shraddha Patel, Hearing Officer
03	1030079/ 16	Opp. No. AMD- 195357	M/s. Indo Overseas Trade Marks Co., Ahmedabad / M/s. Urmin Products Pvt. Ltd., Changodar  V/s  Mr. Jatin Y. Trivedi, Ahmedabad / M/s. Babul Products, Ahmedabad	Shraddha Patel, Hearing Officer
04	1242313/ 36	Opp. No. AMD- 207919	M/s. Sogo Ceramic Pvt. Ltd., Morbi  V/s  M/s. Krishna & Saurastri, Mumbai	Shraddha Patel, Hearing Officer

<b>Sr. No.</b>	<b>Applicati on/R. T. M. No.</b>	<b>Opp./Rect. No.</b>	<b>Name of Parties</b>	
05	1242319/ 42	Opp. No. AMD- 207904	M/s. Sogo Ceramic Pvt. Ltd., Morbi  V/s  M/s. Krishna & Saurastri, Mumbai	Shraddha Patel, Hearing Officer
06	1208455/ 17	Opp. No. AMD- 190900	M/s. Tradesafe., Jamnagar / M/s. Hero Agro-Plast Pvt. Ltd., Metoda-Rajkot  V/s  M/s. Anand And Anand, New Delhi / M/s. Hero Invest Corp. Pvt. Ltd., Delhi	Shraddha Patel, Hearing Officer
07	1231977/ 05	Opp. No. AMD- 195217	Mr. Hiral Chandrakant Joshi, Mumbai  V/s  M/s. International Trade Marks Bureau, Mumbai / M/s. Lupin Limited, Mumbai	Shraddha Patel, Hearing Officer
08	1231977/ 05	Opp. No. AMD- 195171	Mr. Hiral Chandrakant Joshi, Mumbai  V/s  M/s. Cadila Pharmaceuticals Ltd., Ahmedabad	Shraddha Patel, Hearing Officer
09	1712683/ 25	Opp. No. AMD- 753769	M/s. Y. J. Trivedi & Co., Ahmedabad / Mr. Arvind Limited, Ahmedabad  V/s  M/s. Puthran & Associates, Chennai / M/s. Aditya Birla Fashion and Retail Limited, Bangalore	Shraddha Patel, Hearing Officer
10	1716952/ 05	Opp. No. AMD- 761426	M/s. Tradesafe., Jamnagar / M/s. Cadila Pharmaceuticals Ltd., Ahmedabad  V/s  M/s. Kayser & Co., Mumbai / M/s. Biological E. Limited, Mumbai	Shraddha Patel, Hearing Officer

<b>Sr. No.</b>	<b>Applicati on/R. T. M. No.</b>	<b>Opp./Rect. No.</b>	<b>Name of Parties</b>	
11	1420992/ 30	Opp. No. AMD- 731315	M/s. J.T.Trivedi & Associates, Ahmedabad / M/s. Mann Flour & Food Pvt. Ltd., Saij-Gandhinagar  V/s  M/s. Bhansali And Associates, Ahmedabad / M/s. Shree Visnagar Mahila Grah Udhhyog, Mehsana	Jayendra Modi, Hearing Officer
12	1714866/ 05	Opp. No. AMD- 762713	M/s. B.D.Shukla & Company, Ahmedabad / M/s. Tripada Healthcare Pvt. Ltd., Ahmedabad  V/s  M/s. Shalina Laboratories Pvt. Ltd., Navi Mumbai	Jayendra Modi, Hearing Officer
13	1714866/ 05	Opp. No. AMD- 762170	M/s. B.D.Shukla & Company, Ahmedabad / M/s. Tripada Healthcare Pvt. Ltd., Ahmedabad  V/s  Advocate Manoj G. Menda, Mumbai / M/s. Walter Bushnell Pvt. Ltd., Mumbai	Jayendra Modi, Hearing Officer
14	1714866/ 05	Opp. No. AMD- 763971	M/s. B.D.Shukla & Company, Ahmedabad / M/s. Tripada Healthcare Pvt. Ltd., Ahmedabad  V/s  Advocate V.Ravi, Chennai / M/s. Micro Labs Limited, Banglore	Jayendra Modi, Hearing Officer
15	1714866/ 05	Opp. No. AMD- 763139	M/s. B.D.Shukla & Company, Ahmedabad / M/s. Tripada Healthcare Pvt. Ltd., Ahmedabad  V/s  M/s. Biochem Pharmaceutical Industries Ltd., Mumbai	Jayendra Modi, Hearing Officer
16	1715416/ 06	Opp. No. AMD- 754614	M/s. Tradesafe., Jamnagar / M/s. Krunal Corporation, Jamnagar  V/s  M/s. Anand And Anand, New Delhi	Jayendra Modi, Hearing Officer

<b>Sr. No.</b>	<b>Applicati on/R. T. M. No.</b>	<b>Opp./Rect. No.</b>	<b>Name of Parties</b>	
17	1762516/ 05	Opp. No. AMD- 759969	M/s. Balchandra A. Soni, Baroda / M/s. Ayurlab Herbals Pvt. Ltd., Vadodara  V/s  M/s. Trade Mark Protec Co., New Delhi / M/s. Three-N-Product Pvt. Ltd., New Delhi	Jayendra Modi, Hearing Officer
18	1158667/ 30	Opp. No. AMD- 256141	M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Dasaprakash Restaurant And Icecream Parlour Pvt. Ltd., Jaipur  V/s  M/s. Taj Trade Mark Pvt. Ltd., Agra-U.P. / Mr. Dasaprakash, Agra-U.P.	Jayendra Modi, Hearing Officer
19	1158667/ 30	Opp. No. AMD- 255465	M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Dasaprakash Restaurant And Icecream Parlour Pvt. Ltd., Jaipur  V/s  P.K.Arora, Agra / Mr. K.Ramavittal Das, Mysore	Jayendra Modi, Hearing Officer
20	1762517/ 05	Opp. No. AMD- 759970	Mr. Balchandra A. Soni, Baroda / M/s. Ayurlab Herbals Pvt. Ltd., Vadodara  V/s  M/s. Trade Mark Protec Co., New Delhi / M/s. Three-N-Product Pvt. Ltd., New Delhi	Jayendra Modi, Hearing Officer
21	1457031/ 19	Opp. No. AMD- 719415	M/s. H.K.Acharya And Company, Ahmedabad / M/s. Sun Silk Ceramics Pvt. Ltd., Morbi  V/s  Advocate Dakshesh B. Mehta, Ahmedabad / M/s. Cera Sanitaryware Limited, Ahmedabad	Shivangi Rana, Hearing Officer
22	1438040/ 05	Opp. No. AMD- 718662	M/s. Harpreetsingh G. Banker, Ahmedabad / M/s. Shree Nayrayan Ayurvedic Pharmacy, Ahmedabad  V/s  M/s. Krishna & Saurastri, Mumbai	Shivangi Rana, Hearing Officer

<b>Sr. No.</b>	<b>Applicati on/R. T. M. No.</b>	<b>Opp./Rect. No.</b>	<b>Name of Parties</b>	
23	1175850/ 29	Opp. No. AMD- 759815	M/s. Rahul Chaudhry & Partners, New Delhi / M/s. Zydu s Wellness Limited, Ahmedabad  V/s  B.K. Gupta, Sahibabad / M/s. Dabur India Limited, New Delhi	Shivangi Rana, Hearing Officer
24	1505453/ 30	Opp. No. AMD- 730796	M/s. G. D. Bansal & Associates., Jaipur / M/s. Nagad Narayan Food Products, Bikaner  V/s  M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Nagad Narayan Pan House, Rajkot	Shivangi Rana, Hearing Officer
25	1489577/ 05	Opp. No. AMD- 722896	Advocate Chirag A. Shah, Ahmedabad / Mr. Ashish Munshi, Mumbai  V/s  M/s. V.A. Associates, Mumbai / M/s. Lupin Limited, Mumbai	Shivangi Rana, Hearing Officer
26	1490641/ 10	Opp. No. AMD- 726053	M/s. K.C.Patel & Co., Ahmedabad / M/s. Eye Edge Instruments, Ahmedabad  V/s  M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Sharpedge Instruments Pvt. Ltd., Ahmedabad	Shivangi Rana, Hearing Officer
27	1490976/ 30	Opp. No. AMD- 723754	M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Hindustan Hing Supplying Co., Nadiad  V/s  M/s. Delhi Registration Service, New Delhi / M/s. Amir Chand Jagdish Kumar (Exports) Ltd., Delhi	Shivangi Rana, Hearing Officer
28	1353460/ 29	Opp. No. AMD- 239166	Mr. Sharad Agrawal, Jodhpur / Mr. Naval Kishore Punglia, Jodhpur  V/s  M/s. Mother Dairy Fruit & Vegetable Pvt. Ltd., Delhi	Shivangi Rana, Hearing Officer

<b>Sr. No.</b>	<b>Applicati on/R. T. M. No.</b>	<b>Opp./Rect. No.</b>	<b>Name of Parties</b>	
29	135700/ 05	Opp. No. AMD- 221504	M/s. Tradesafe., Jamnagar / M/s. Raxin Healthcare, Ahmedabad  V/s  M/s. Bharat Shah & Co., Mumbai / M/s. Medley Laboratories, Mumbai	Shivangi Rana, Hearing Officer
30	1362894/ 19	Opp. No. AMD- 713613	M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Amul Boards Pvt. Ltd., Gandhidham  V/s  M/s. Nanavati Associates, Ahmedabad / M/s. Kaira District Co-Operative Milk Producers, Anand	Shivangi Rana, Hearing Officer



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Sr. No.	Applicati on/R. T. M. No.	Opp./Rect. No.	Name of Parties	
01	1547409/ 07	Opp. No. AMD- 732657	M/s. Tradesafe., Jamnagar / Mr. Jagdishbhai Raghavjibhai Patel, Jamnagar  V/s  M/s. Arora Registration Service, Amritsar / M/s. Marshal International, Amritsar	Shraddha Patel, Hearing Officer
02	1403478/ 21	Opp. No. AMD- 718250	M/s. Jasani & Company, Rajkot / M/s. Glare Cutlery Private Limited, Veraval-Rajkot  V/s  M/s. Tradesafe., Jamnagar / M/s. Glare Appliances Pvt. Ltd., Rajkot	Shraddha Patel, Hearing Officer
03	1482546/ 05	Opp. No. AMD- 729754	M/s. Tradesafe., Jamnagar / Mr. Jaisukh Danjibhai Parekh-Karta - H.U.F., Bhuj  V/s  M/s. The Acme Company, New Delhi / M/s. Hamdard National Foundation And Hamdard (Wakf) Laboratories, New Delhi	Shraddha Patel, Hearing Officer
04	1492778/ 05	Opp. No. AMD- 726469	M/s. K.C. Patel & Co., Ahmedabad / S. Avdhesh, Vadodara  V/S  M/s. Vishesh & Associates, Mumbai / M/s. Alkem Laboratories Ltd., Mumbai	Shraddha Patel, Hearing Officer

<b>Sr. No.</b>	<b>Applicati on/R. T. M. No.</b>	<b>Opp./Rect. No.</b>	<b>Name of Parties</b>	
05	1493054/05	Opp. No. AMD- 723583	M/s. Tradesafe., Jamnagar / M/s. Bharat Pesticides Industries (P) Ltd., Jamnagar  V/s  M/s. Medley Laboratories, Mumbai	Shraddha Patel, Hearing Officer
06	1496488/25	Opp. No. AMD- 725374	M/s. Y. J. Trivedi & Co., Ahmedabad / Mr. Shah Vishal Dineshkumar, Ahmedabad  V/s  M/s. Mahtta & Co., Ludhiana / M/s. Space Knitwears Private Limited, Ludhiana	Shraddha Patel, Hearing Officer
07	1496488/25	Opp. No. AMD- 727050	M/s. Y. J. Trivedi & Co., Ahmedabad / Mr. Shah Vishal Dineshkumar, Ahmedabad  V/s  M/s. AZB & Partners, New Delhi	Shraddha Patel, Hearing Officer
08	1385743/30	Opp. No. AMD- 248813	M/s. Chakroborty & Associates, Kolkata / M/s. Balaji Tea Products Pvt. Ltd., Jaipur  V/s  M/s. Indus, Ahmedabad / M/s. R.S.Bajaj Tea Company, Jaipur	Shraddha Patel, Hearing Officer
09	1385743/30	Opp. No. AMD- 246881	M/s. Chakroborty & Associates, Kolkata / M/s. Balaji Tea Products Pvt. Ltd., Jaipur  V/s  M/s. Bajaj Auto Limited, Pune	Shraddha Patel, Hearing Officer
10	1376680/05	Opp. No. AMD- 228764	M/s. D.C. Dani & Associates, Ahmedabad / M/s. Sanjeevani Bio - Tech Pvt. Ltd., Ahmedabad  V/s  M/s. Sun Pharmaceutical Industries Ltd., Mumbai	Shraddha Patel, Hearing Officer



<b>Sr. No.</b>	<b>Applicati on/R. T. M. No.</b>	<b>Opp./Rect. No.</b>	<b>Name of Parties</b>	
11	1375083/ 30	Opp. No. AMD- 233809	M/s. Delhi Registration Service, New Delhi / Mr. Ramesh Kumar Jhanwar, Bundi-Rajasthan  V/s  M/s. K & S Partners, New Delhi / M/s. Agricultural And Processed Food Products Export Development Authority (Apeda), New Delhi	Jayendra Modi, Hearing Officer
12	1375083/ 30	Opp. No. AMD- 229568	M/s. Delhi Registration Service, New Delhi / Mr. Ramesh Kumar Jhanwar, Bundi-Rajasthan  V/s  M/s. Arora Registration Service, Amritsar / M/s. Sachdeva & Sons Industries Pvt. Ltd., Amritsar	Jayendra Modi, Hearing Officer
13	1547839/ 05	Opp. No. AMD- 760765	M/s. Nayan J. Rawal, Mumbai / M/s. Zydus Healthcare Limited, Ahmedabad  V/s  Mr. Kiran Mehta, Mumbai / M/s. Ajanta Pharma Limited, Mumbai	Jayendra Modi, Hearing Officer
14	1547839/ 05	Opp. No. AMD- 761841	M/s. Nayan J. Rawal, Mumbai / M/s. Zydus Healthcare Limited, Ahmedabad  V/s  Advocate V. Ravi, Chennai / M/s. Micro Labs Limited, Bangalore	Jayendra Modi, Hearing Officer
15	1549974/ 25	Opp. No. AMD- 737469	M/s. Mahendra Cotton Mills Pvt. Ltd., Ahmedabad / M/s. Ram Parkash Kumar & Co., Mumbai  V/s  M/s. Siyaram Silk Mills Ltd., Mumbai	Jayendra Modi, Hearing Officer
16	1550018/ 05	Opp. No. AMD- 749913	M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Neogen Labs Private Limited, Ahmedabad  V/s  M/s. Spice Route Legal, Karnataka / M/s. Neogen Chemicals Limited, Thane	Jayendra Modi, Hearing Officer

<b>Sr. No.</b>	<b>Applicati on/R. T. M. No.</b>	<b>Opp./Rect. No.</b>	<b>Name of Parties</b>	
17	1551616/ 30	Opp. No. AMD- 732932	M/s. G. D. Bansal & Associates., Jaipur / Mrs. Dhanvanti Devi, Ajmer  V/s  M/s. Delhi Registration Service, New Delhi / M/s. Kiwi Foods (India) Pvt. Ltd., Delhi	Jayendra Modi, Hearing Officer
18	1561563/ 09	Opp. No. AMD- 749209	M/s. G. D. Bansal & Associates., Jaipur / M/s. Jawa Pharmaceuticals (India) Pvt. Ltd., Jaipur  V/s  M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Intas Pharmaceuticals Ltd., Ahmedabad	Jayendra Modi, Hearing Officer
19	1562349/ 24	Opp. No. AMD- 738926	M/s. Superfastaction Regn. Service, Surat / Ms. Meena Devi Gidwani, Surat  V/s  M/s. Arjun T. Bhagat & Co., Mumbai / M/s. Varun Prints, Surat	Jayendra Modi, Hearing Officer
20	1564610/ 05	Opp. No. AMD- 731602	M/s. Nayan Rawal Trade Mark, Mumbai / M/s. Zydus Healthcare Limited, Ahmedabad  V/s  Mr. Kiran Mehta, Mumbai / M/s. Franco-Indian Pharmaceuticals Pvt. Ltd., Mumbai	Jayendra Modi, Hearing Officer
21	1390462/ 18	Opp. No. AMD- 239750	Mr. Rajendra H. Bhansali, Ahmedabad / M/s. Jain Bags, Ahmedabad  V/s  M/s. L.S.Davar & Co., Kolkata	Shivangi Rana, Hearing Officer
22	1483491/ 05	Opp. No. AMD- 726470	M/s. 3A Pharmaceuticals, Vadodara  V/s  M/s. Vishesh & Associates, Mumbai / M/s. Alkem Laboratories Ltd., Mumbai	Shivangi Rana, Hearing Officer

<b>Sr. No.</b>	<b>Applicati on/R. T. M. No.</b>	<b>Opp./Rect. No.</b>	<b>Name of Parties</b>	
23	1396872/ 05	Opp. No. AMD- 251869	M/s. Fatehchand C. Shah & Co., Mumbai / M/s. Apostle Remedies, Vadodara  V/s  M/s. International Trade Marks Bureau, Mumbai / M/s. IPCA Laboratories Ltd., Mumbai	Shivangi Rana, Hearing Officer
24	1698613/ 05	Opp. No. AMD- 748948	M/s. D.C. Dani & Associates, Ahmedabad / Mr. Shailesh Agrawal, Ahmedabad  V/s  M/s. Daswani & Daswani, Kolkata / M/s. Mankind Pharma Ltd., New Delhi	Shivangi Rana, Hearing Officer
25	1701517/ 03	Opp. No. AMD- 741406	M/s. M I P & Company, Ahmedabad / Mr. Mohammed Saeed Munnavarbhai Shaikh, Ahmedabad  V/s  M/s. Tradesafe., Jamnagar / M/s. Mehak Mehendi Gruh Udhyog, Anand	Shivangi Rana, Hearing Officer
26	1708043/ 34	Opp. No. AMD- 762459	M/s. Indo Overseas Trade Marks Co., Ahmedabad / M/s. Urmin Products Pvt. Ltd., Changodar  V/s  M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Zen Tobacco Pvt. Ltd., Ahmedabad	Shivangi Rana, Hearing Officer
27	1706457/ 30	Opp. No. AMD- 757473	M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Ankur Oil Industries, Ahmedabad  V/s  Advocate Kamal V. Verma, Adipur-Kutch / M/s. Ankur Chemfood Products (Guj.) Ltd., Gandhidham-Kachchh	Shivangi Rana, Hearing Officer
28	1707431/ 19	Opp. No. AMD- 761289	M/s. K.C. Patel & Co., Ahmedabad / Mr. Upedrasingh Bharatsinh Thakor, Surat  V/s  M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Jai Jalaram Bricks Work, Godhra	Shivangi Rana, Hearing Officer

<b>Sr. No.</b>	<b>Applicati on/R. T. M. No.</b>	<b>Opp./Rect. No.</b>	<b>Name of Parties</b>	
29	1547424/ 05	Opp. No. AMD- 733495	N. R. Dalal, Ahmedabad / Mr. Ratilal Bhovanbhai Bhen, Panoli-Bharuch  V/s  M/s. Sushant M. Singh & Associates, New Delhi / M/s. Virbac Animal Health India Pvt. Ltd., Mumbai	Shivangi Rana, Hearing Officer
30	1547600/ 19	Opp. No. AMD- 729182	M/s. Swastik Ceracon Limited, Ahmedabad  V/s  M/s. United Legal Services, Mumbai / M/s. H & R Johnson (India) Limited, Mumbai	Shivangi Rana, Hearing Officer
31	4746521/ 14	Opp. No. AMD- 1106036	M/s. Tejaram Valaji Prajapati, Ahmedabad  V/s  Mr. Darshan Ketanbhai Kinkhabwala, Ahmedabad / Mr. Dinesh Ukaji Prajapati, Ahmedabad	Ashish Kumar Pandey, Asst. Registrar
32	4123639/ 30	Opp. No. AMD- 1055804	M/s. TMC Intellectual Services, Surat / Mr. Dilipbhai Bhagwanbhai Chaklasiya Proprietor Of Rajvi Enterprise, Surat  V/s  M/s. Jehangir Gulabbhai & Bilimoria & Daruwalla, Mumbai / M/s. Bunge India Private Limited, Mumbai	Ashish Kumar Pandey, Asst. Registrar
33	4492753/ 24	Opp. No. AMD- 1062503	M/s. Nadar Vennila, Pune / M/s. Inddusinc Exim Private Limited, Surat  V/s  M/s. Aditya Birla Fashion And Retail Limited, Mumbai	Ashish Kumar Pandey, Asst. Registrar
34	4492754/ 35	Opp. No. AMD- 1062504	M/s. Nadar Vennila, Pune / M/s. Inddusinc Exim Private Limited, Surat  V/s  M/s. Aditya Birla Fashion And Retail Limited, Mumbai	Ashish Kumar Pandey, Asst. Registrar

Sr. No.	Applicati on/R. T. M. No.	Opp./Rect. No.	Name of Parties	
35	4492755/24	Opp. No. AMD- 1062505	M/s. Nadar Vennila, Pune / M/s. Inddusinc Exim Private Limited, Surat  V/s  M/s. Aditya Birla Fashion And Retail Limited, Mumbai	Ashish Kumar Pandey, Asst. Registrar
36	4492756/35	Opp. No. AMD- 1062506	M/s. Nadar Vennila, Pune / M/s. Inddusinc Exim Private Limited, Surat  V/s  M/s. Aditya Birla Fashion And Retail Limited, Mumbai	Ashish Kumar Pandey, Asst. Registrar



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चाणक्यपुरी ओवर्ब्रिज के निकट / NEAR CHANKYAPURI OVERBRIDGE,  
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Sr. No.	Applicati on/R. T. M. No.	Opp./Rect. No.	Name of Parties	
01	1486320/ 30	Opp. No. AMD- 726787	M/s. Tradesafe., Jamnagar / M/s. Mini Gruh Udhyog, Rajkot  V/s  M/s. Shreejee Madh Traders, Ahmedabad	Shraddha Patel, Hearing Officer
02	1486320/ 30	Opp. No. AMD- 727043	M/s. Tradesafe., Jamnagar / M/s. Mini Gruh Udhyog, Rajkot  V/s  M/s. Shreya Gruh Udyog, Uttarsanda	Shraddha Patel, Hearing Officer
03	1486320/ 30	Opp. No. AMD- 726926	M/s. Tradesafe., Jamnagar / M/s. Mini Gruh Udhyog, Rajkot  V/s  M/s. Shreeji Consultant, Ahmedabad / M/s. Shreeji P - Nuts And Khakhra, Pune	Shraddha Patel, Hearing Officer
04	1527017/ 34	Opp. No. AMD- 728632	M/s. Indo Overseas Trade Marks Co., Ahmedabad / M/s. Urmin Products Pvt. Ltd., Changodar  V/s  Mr. Jatin Y. Trivedi, Ahmedabad / M/s. Babul Products, Ahmedabad	Shraddha Patel, Hearing Officer

<b>Sr. No.</b>	<b>Applicati on/R. T. M. No.</b>	<b>Opp./Rect. No.</b>	<b>Name of Parties</b>	
05	1544732/ 30	Opp. No. AMD- 739112	M/s. M. P. Mirchandani & Co., Mumbai / M/s. Ritz INN Pvt. Ltd., Ahmedabad  V/s  M/s. RNA, IP Attorneys, Haryana	Shraddha Patel, Hearing Officer
06	1544732/ 30	Opp. No. AMD- 738412	M/s. M. P. Mirchandani & Co., Mumbai / M/s. Ritz INN Pvt. Ltd., Ahmedabad  V/s  M/s. Lall & Sethi, New Delhi	Shraddha Patel, Hearing Officer
07	1547083/ 05	Opp. No. AMD- 737367	M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Intas Pharmaceuticals Ltd., Ahmedabad  V/s  M/s. Vishesh & Associates, Mumbai / M/s. Aglowmed Limited, Bombay	Shraddha Patel, Hearing Officer
08	1564611/ 05	Opp. No. AMD- 731605	M/s. Nayan J. Rawal, Mumbai / M/s. Zydus Healthcare Limited, Ahmedabad-15  V/s  Mr. Kiran Mehta, Mumbai / M/s. Franco-Indian Pharmaceuticals Pvt. Ltd., Mumbai	Shraddha Patel, Hearing Officer
09	1564612/ 05	Opp. No. AMD- 732962	Mr. Suresh M. Upadhyaya, Ahmedabad / M/s. Cadila Healthcare Ltd., Ahmedabad  V/s  M/s. Neon Laboratories Limited, Mumbai	Shraddha Patel, Hearing Officer
10	1564613/ 05	Opp. No. AMD- 731603	Mr. Nayan Rawal Trade Mark, Mumbai / M/s. Zydus Healthcare Limited, Ahmedabad  V/s  Mr. Kiran Mehta, Mumbai / M/s. Franco-Indian Pharmaceuticals Pvt. Ltd., Mumbai	Shraddha Patel, Hearing Officer

<b>Sr. No.</b>	<b>Applicati on/R. T. M. No.</b>	<b>Opp./Rect. No.</b>	<b>Name of Parties</b>	
11	1524405/03	Opp. No. AMD- 748627	M/s. Raj Soap Industries, Pali-Rajasthan V/s M/s. H.K.Acharya And Company, Ahmedabad / M/s. Vishal Products, Bilimora	Shraddha Patel, Hearing Officer
12	1483090/25	Opp. No. AMD- 722054	Mr. C. M. Ankolekar, Ahmedabad / M/s. Leevee Apparels, Ahmedabad V/s M/s. Azb & Partners, New Delhi	Jayendra Modi, Hearing Officer
13	1812800/03	Opp. No. AMD- 769663	M/s. V.' B. Sheth & Co., Advocates, Rajkot / M/s. Potent Personal Care Products, Gondal V/s M/s. D. P. Ahuja & Co., Calcutta	Jayendra Modi, Hearing Officer
14	1770414/05	Opp. No. AMD- 764753	Mr. G.D.Bansal, Jaipur / Mr. Ashish Jain S/O. Sh. Sushil Jain, Jaipur V/s M/s. Aristo Pharmaceuticals Limited, Mumbai / M/s. Aristo Pharmaceuticals Private Limited, Mumbai	Jayendra Modi, Hearing Officer
15	1770418/05	Opp. No. AMD- 766060	M/s. G. D. Bansal & Associates., Jaipur / Mr. Ashish Jain S/O. Sh. Sushil Jain, Jaipur V/s M/s. Vishesh & Associates, Mumbai / M/s. Alkem Laboratories Limited, Mumbai	Jayendra Modi, Hearing Officer
16	1760654/24	Opp. No. AMD- 762925	M/s Superfastaction Regn. Service, Surat / M/s. Laxmi International, Surat V/s M/s. Mahtta & Co., Ludhiana / M/s. Laveena Knitwears, Ludhiana	Jayendra Modi, Hearing Officer



<b>Sr. No.</b>	<b>Applicati on/R. T. M. No.</b>	<b>Opp./Rect. No.</b>	<b>Name of Parties</b>	
17	1725911/05	Opp. No. AMD- 756894	M/s. Tradesafe., Jamnagar / M/s. Cadila Pharmaceuticals Ltd., Ahmedabad  V/s  M/s. V.A.Associates, Mumbai / M/s. Lupin Limited, Mumbai	Jayendra Modi, Hearing Officer
18	1740273/05	Opp. No. AMD- 758722	M/s. B. D. Shukla & Company, Ahmedabad / M/s. Navnidhi Life Science Pvt. Ltd., Ahmedabad  V/s  M/s. Vishesh & Associates, Mumbai / M/s. Indchemie Health Specialities Pvt. Ltd., Mumbai	Jayendra Modi, Hearing Officer
19	1734551/05	Opp. No. AMD- 756965	M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Intas Pharmaceuticals Ltd., Ahmedabad  V/s  M/s. Remfry & Sagar, Gurgaon	Jayendra Modi, Hearing Officer
20	1734551/05	Opp. No. AMD- 756542	M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Intas Pharmaceuticals Ltd., Ahmedabad  V/s  Mr. Chandrakant M Joshi, Mumbai / Shri Kartik Parikh, Mumbai	Jayendra Modi, Hearing Officer
21	1734551/05	Opp. No. AMD- 757788	M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Intas Pharmaceuticals Ltd., Ahmedabad  V/s  M/s. Aditya & Associates, Mumbai / M/s. Nnova And Company, Mumbai	Jayendra Modi, Hearing Officer
22	1759606/05	Opp. No. AMD- 756825	M/s. Rahul Chaudhry & Partners, New Delhi  V/s  M/s. Vishesh & Associates, Mumbai / M/s. Mepro Pharmaceuticals Pvt. Ltd., Mumbai	Shivangi Rana, Hearing Officer

<b>Sr. No.</b>	<b>Applicati on/R. T. M. No.</b>	<b>Opp./Rect. No.</b>	<b>Name of Parties</b>	
23	1759606/05	Opp. No. AMD- 761617	M/s. Rahul Chaudhry & Partners, New Delhi V/s M/s. Remfry & Sagar, Gurgaon	Shivangi Rana, Hearing Officer
24	1763057/05	Opp. No. AMD- 760161	M/s. G. D. Bansal & Associates., Jaipur / Mr. Mahendra Kumar Gupta, Jaipur V/s M/s. Vishesh & Associates, Mumbai / M/s. Glenmark Pharmaceuticals Limited, Mumbai	Shivangi Rana, Hearing Officer
25	1762495/05	Opp. No. AMD- 758226	M/s. K.C. Patel & Co., Ahmedabad / M/s. Zota Health Care Ltd., Surat V/s M/s. Khaitan & Co., Mumbai / M/s. Oaknet Healthcare Private Limited, Mumbai	Shivangi Rana, Hearing Officer
26	1723921/31	Opp. No. AMD- 751862	Advocate Kirankumar J. Jasani, Rajkot / Mr. Nathani Jasmin Sarfaraz, Upleta-Rajkot V/s M/s. W. S. Kane & Co., Mumbai / Mr. Shivkumar Shankarrao Thakur, Pune	Shivangi Rana, Hearing Officer
27	1645588/05	Opp. No. AMD- 749289	M/s. Finecure Pharmaceuticals, Ahmedabad V/s M/s. Vishesh & Associates, Mumbai / M/s. Integrate Pvt. Ltd., Mumbai	Shivangi Rana, Hearing Officer
28	1636073/29	Opp. No. AMD- 744506	M/s. A R Shah & Co., Ahmedabad / Mr. Ashraf Haji Musa Dhantiya, Chikhodra-Panchmahal V/s M/s. Lalji Advocates, Delhi / Ms. Sughan Chand Murari Lal, Delhi-6	Shivangi Rana, Hearing Officer

<b>Sr. No.</b>	<b>Applicati on/R. T. M. No.</b>	<b>Opp./Rect. No.</b>	<b>Name of Parties</b>	
29	1632237/ 25	Opp. No. AMD- 751141	Advocate Archana Mishra, Jaipur / M/s. Somani Fabrics, Jaipur  V/s  M/s. Shirt Company (India) Pvt. Ltd., Mumbai	Shivangi Rana, Hearing Officer
30	1628896/ 05	Opp. No. AMD- 743766	M/s. D.C.Dani & Associates, Ahmedabad / M/s. Montage Laboratories Pvt. Ltd., Himatnagar  V/s  M/s. Medley Pharmaceuticals Limited, Mumbai	Shivangi Rana, Hearing Officer
31	1754457/ 09	Opp. No. AMD- 760633	Mr. Sharad Agrawal, Jodhpur / Mr. Pram Lata Panwar, Nagaur-Rajasthan  V/s  M/s. M. P. Mirchandani & Co., Mumbai / M/s. Kisan Mouldings Ltd., Chandivali	Shivangi Rana, Hearing Officer
32	1859994/ 30	Opp. No. AMD- 948064	M/s. Kavil & Co., Vavol-Gandhinagar / Ms. Sanjay M. Andharia, Bhavnagar  V/s  M/s. ANM Global Inc., New Delhi / M/s. Dharampal Premchand Limited, Delhi	Ashish Kumar Pandey, Asst. Registrar
33	4464273/ 11	Opp. No. AMD- 1063529	M/s. K.C. Patel & Co., Ahmedabad / Mr. Ajay Saraswat Proprietor Of Murphy Lites, Vadodara  V/s  Mr. Bhaveshbhai Mangilal Thakkar, Patan / Mr. Anilbhai Manilal Patel, Mahesana	Ashish Kumar Pandey, Asst. Registrar
34	4464275/ 05	Opp. No. AMD- 1080775	M/s. K.C. Patel & Co., Ahmedabad / Ms. Devashi M. Chavdiya Proprietor Of M/S. Pariza Healthcare, Bharuch  V/s  Ms. Archana Sahadeva, New Delhi / M/s. Macleods Pharmaceuticals Limited, Mumbai	Ashish Kumar Pandey, Asst. Registrar

<b>Sr. No.</b>	<b>Applicati on/R. T. M. No.</b>	<b>Opp./Rect. No.</b>	<b>Name of Parties</b>	
35	3761561/ 05	Opp. No. AMD- 1029640	M/s. 4A IP Solution, Noida-Uttar Pradesh / M/s. 4A IP Solution, Noida  V/s  M/s. Elicad Pharmaceuticals Private Limited, Ahmedabad / M/s. Tablets (India) Limited, Chennai	Ashish Kumar Pandey, Asst. Registrar
36	4465244/ 30	Opp. No. AMD- 1065135	M/s. Piyush Gevariya & Co., Ahmedabad / M/s. Momai Foods Private Limited, Rajkot  V/s  M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Havmor Ice Cream Private Limited, Ahmedabad	Ashish Kumar Pandey, Asst. Registrar



INTELLECTUAL  
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भारत सरकार / GOVERNMENT OF INDIA  
व्यापार चिन्ह रजिस्ट्री / TRADE MARKS REGISTRY  
बौद्धिक संपदा भवन / IP BHAWAN  
चाणक्यपुरी ओवर्ब्रिज के निकट / NEAR CHANKYAPURI OVERBRIDGE,  
घाटलोडिया, अहमदाबाद / GHATLODIA, AHMEDABAD-380061

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079-27601782  
Fax No.: 27601779

Time: 11:00 AM

Date: 20/07/2023

### CAUSE LIST

Sr. No.	Applicati on/R. T. M. No.	Opp./Rect. No.	Name of Parties	
01	1662406/ 05	Opp. No. AMD- 748709	M/s. K.C. Patel & Co., Ahmedabad / M/s. Anabiosis Medisciences Ltd., Ahmedabad  V/s  Advocate V. Ravi, Chennai / M/s. Micro Labs Limited, Banglore	Shraddha Patel, Hearing Officer
02	1662406/ 05	Opp. No. AMD- 749020	M/s. K.C. Patel & Co., Ahmedabad / M/s. Anabiosis Medisciences Ltd., Ahmedabad  V/s  M/s. Vishesh & Associates, Mumbai / M/s. Cachet Pharmaceuticals Pvt. Ltd., Mumbai	Shraddha Patel, Hearing Officer
03	1576768/ 05	Opp. No. AMD- 739088	M/s. Suryawala & Associates, Vadodara / M/s. Shine Pharmaceuticals Ltd., Vadodara  V/s  M/s. Trade Mark Protec Company, New Delhi / M/s. Three - N - Products Pvt. Ltd., New Delhi	Shraddha Patel, Hearing Officer
04	1576773/ 05	Opp. No. AMD- 741743	M/s. Suryawala & Associates, Vadodara / M/s. Shine Pharmaceuticals Ltd., Vadodara  V/s  M/s. V.A. Associates, Mumbai / M/s. Lupin Limited, Mumbai	Shraddha Patel, Hearing Officer

<b>Sr. No.</b>	<b>Applicati on/R. T. M. No.</b>	<b>Opp./Rect. No.</b>	<b>Name of Parties</b>	
05	1584610/05	Opp. No. AMD- 761721	M/s. Sagar Chandra & Associates, New Delhi / M/s. Zydus Wellness Limited, Ahmedabad  V/s  M/s. Nanavati Associates, Ahmedabad / M/s. Kaira District C0-Operative Milk Producers Union Ltd., Anand	Shraddha Patel, Hearing Officer
06	1584610/05	Opp. No. AMD- 761909	M/s. Sagar Chandra & Associates, New Delhi / M/s. Zydus Wellness Limited, Ahmedabad  V/s  M/s. Dabur India Limited, New Delhi	Shraddha Patel, Hearing Officer
07	1585945/39	Opp. No. AMD- 740503	M/s. Rishit Bhatt & Co., Ahmedabad / M/s. JP Iscon Pvt. Ltd., Ahmedabad  V/s  M/s. Vishesh & Associates, Mumbai / M/s. International Society For Krishna Consciousness, Mumbai	Shraddha Patel, Hearing Officer
08	1692031/24	Opp. No. AMD- 759215	M/s. G. D. Bansal & Associates., Jaipur / M/s. Paras Synthetics, Bhilwara  V/s  M/s. Oswal Fab, Bhilwara	Shraddha Patel, Hearing Officer
09	1609595/25	Opp. No. AMD- 746328	M/s. Gupta Tex, Surat  V/s  M/s. Karni Trade Marks, Surat / M/s. Gupta Tex Prints Private Limited, Surat	Shraddha Patel, Hearing Officer
10	1602751/30	Opp. No. AMD- 743021	M/s. Suresh & Co., Mumbai / M/s. Bikaji Foods International Ltd., Bikaner  V/s  M/s. Lalji Trade Mark Co., Delhi / M/s. Avni Overseas, Delhi	Shraddha Patel, Hearing Officer

<b>Sr. No.</b>	<b>Applicati on/R. T. M. No.</b>	<b>Opp./Rect. No.</b>	<b>Name of Parties</b>	
11	1727306/05	Opp. No. AMD- 754855	M/s. R. R. Shah & Co., Ahmedabad / M/s. Torrent Pharmaceuticals Ltd., Ahmedabad  V/s  M/s. Vishesh & Associates, Mumbai / M/s. Alkem Laboratories Ltd., Mumbai	Shivangi Rana, Hearing Officer
12	1632236/30	Opp. No. AMD- 764017	M/s. G. D. Bansal & Associates., Jaipur / M/s. Maa Salt Chem Pvt. Ltd., Bhilwara  V/s  Advocate Chirag A. Shah, Ahmedabad / M/s. Mafatlal Food Products Pvt. Ltd., Ahmedabad	Shivangi Rana, Hearing Officer
13	1628172/23	Opp. No. AMD- 746229	M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Gelco Electronics Pvt. Ltd., Ahmedabad  V/s  M/s. Saloni Electronics & Controls, Indore-M.P.	Shivangi Rana, Hearing Officer
14	1659132/03	Opp. No. AMD- 750139	M/s. C/o. A To Z Services Pvt. Ltd., Mumbai / M/s. Diamond Detergent Product, Surat  V/s  M/s. Arjun T. Bhagat & Co., Mumbai / M/s. Associated Aromatics Private Limited, Ujjain	Shivangi Rana, Hearing Officer
15	1659132/03	Opp. No. AMD- 752072	M/s. C/o. A To Z Services Pvt. Ltd., Mumbai / M/s. Diamond Detergent Product, Surat  V/s  M/s. Tradesafe., Jamnagar / M/s. Chamak Lime Agency, Ahmedabad	Shivangi Rana, Hearing Officer
16	1715529/30	Opp. No. AMD- 759963	M/s. Tradesafe., Jamnagar / M/s. Deep Mamra Factory, Gondal-Rajkot  V/s  M/s. Y. J. Trivedi & Co., Ahmedabad	Shivangi Rana, Hearing Officer

<b>Sr. No.</b>	<b>Applicati on/R. T. M. No.</b>	<b>Opp./Rect. No.</b>	<b>Name of Parties</b>	
17	1766084/05	Opp. No. AMD- 763367	Mr. G.D.Bansal, Jaipur / M/s. Ashish Jain S/O. Sushil Jain, Jaipur  V/s  M/s. V. A. Associates, Mumbai / M/s. Lupin Limited, Mumbai	Shivangi Rana, Hearing Officer
18	1766084/05	Opp. No. AMD- 761950	Mr. G.D.Bansal, Jaipur / M/s. Ashish Jain S/O. Sushil Jain, Jaipur  V/s  M/s. J.B.Chemicals & Pharmaceuticals Ltd., Mumbai	Shivangi Rana, Hearing Officer
19	1766084/05	Opp. No. AMD- 763443	Mr. G.D.Bansal, Jaipur / M/s. Ashish Jain S/O. Sushil Jain, Jaipur  V/s  Advocate V. Ravi, Chennai / M/s. Micro Labs Ltd., Bangalore	Shivangi Rana, Hearing Officer
20	1766084/05	Opp. No. AMD- 763020	Mr. G.D.Bansal, Jaipur / M/s. Ashish Jain S/O. Sushil Jain, Jaipur  V/s  M/s. Vishesh & Associates, Mumbai / M/s. Alkem Laboratories Ltd., Mumbai	Shivangi Rana, Hearing Officer
21	1763728/29	Opp. No. AMD- 758874	M/s. Jasani & Co., Rajkot / M/s. National Export Industries, Dhoraji-Rajkot  V/s  M/s. Trademark Juris, New Delhi / M/s. Gora Mal Hari Ram Ltd., New Delhi	Jayendra Modi, Hearing Officer
22	1763728/29	Opp. No. AMD- 758635	M/s. Jasani & Co., Rajkot / M/s. National Export Industries, Dhoraji-Rajkot  V/s  M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Shree Damodar Oil Mill, Jasdan-Rajkot	Jayendra Modi, Hearing Officer



<b>Sr. No.</b>	<b>Applicati on/R. T. M. No.</b>	<b>Opp./Rect. No.</b>	<b>Name of Parties</b>	
23	1816976/30	Opp. No. AMD- 773286	Advocate G. D. Bansal, Jaipur / M/s. Ramlal Sohanlal & Co., Bikaner-Rajasthan  V/s  M/s. Ashwathh Legal, Delhi / M/s. LT Foods Ltd., New Delhi	Jayendra Modi, Hearing Officer
24	1821320/05	Opp. No. AMD- 769107	M/s. Gautam & Company, Jaipur / M/s. IQ Healthcare, Jaipur  V/s  M/s. Shalina Laboratories Pvt. Ltd., Navi Mumbai	Jayendra Modi, Hearing Officer
25	1823651/01	Opp. No. AMD- 769528	M/s. Tradesafe Intellectual Property Organisation Pvt., Ahmedabad / M/s. Jaiveek Agro Biotech Pvt. Ltd., Vadodara  V/s  M/s. Usha A. Chandrasekhar, Mumbai / M/s. Sumitomo Chemical India Limited, Mumbai	Jayendra Modi, Hearing Officer
26	1824572/06	Opp. No. AMD- 770428	M/s. T.C.Patel & Co., Ahmedabad / M/s. Butterfly Metal Private Limited, Metoda-Rajkot  V/s  Advocate Ashok Kumar J. Daga, Chennai / M/s. Sree Mukesh Marketing, Chennai	Jayendra Modi, Hearing Officer
27	1826852/05	Opp. No. AMD- 770868	M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Reckitt Benckiser Healthcare India Limited, Gurgaon  V/s  M/s. Kayser And Company, Mumbai / M/s. Biological E. Ltd., Mumbai	Jayendra Modi, Hearing Officer
28	1697936/30	Opp. No. AMD- 739423	M/s. T.C. Patel & Co., Ahmedabad / M/s. Rushi Exim Pvt. Ltd., Ahmedabad  V/s  M/s. Ashwathh Legal, Delhi / M/s. LT Foods Ltd., New Delhi	Jayendra Modi, Hearing Officer

<b>Sr. No.</b>	<b>Applicati on/R. T. M. No.</b>	<b>Opp./Rect. No.</b>	<b>Name of Parties</b>	
29	1697164/05	Opp. No. AMD- 751595	Mr. Suresh M. Upadhyaya, Ahmedabad / M/s. Cadila Healthcare Ltd., Ahmedabad  V/s  M/s. R. R. Shah & Co., Ahmedabad / M/s. Torrent Pharmaceuticals Ltd., Ahmedabad	Jayendra Modi, Hearing Officer
30	1697763/05	Opp. No. AMD- 742851	M/s. Flora And Pharma, Ahmedabad  V/s  M/s. Sun Pharmaceutical Industries Ltd., Mumbai	Jayendra Modi, Hearing Officer
31	3726554/34	Opp. No. AMD- 1033302	M/s. G. D. Bansal & Associates., Jaipur / Mr. Ramkishore Baheti, Jodhpur  V/s  M/s. S. Majumdar & Co., Kolkata / M/s. O2 Industries Pvt. Ltd., West Bengal	Ashish Kumar Pandey, Asst. Registrar
32	3666415/03	Opp. No. AMD- 1026731	M/s. AP Associates, Indore-M.P. / Mr. Anil Kumar Gupta, Dausa-Rajasthan  V/s  M/s. Suresh & Co., Mumbai / M/s. Sunita Industries, Bhilai-Chhattisgarh	Ashish Kumar Pandey, Asst. Registrar
33	3798724/24	Opp. No. AMD- 1051483	Advocate Shyam Arha, Pali-Marwar / Mr. Mangla Ram S/O Chena Ram Ji, Pali  V/s  M/s. Laxmi Poly Cot, Pali-Marwar	Ashish Kumar Pandey, Asst. Registrar
34	3813695/25	Opp. No. AMD- 1051865	Advocate Gaurav Soni, Ahmedabad / Ms. Bhoomika Rajesh Kourani An Indian National Sole Proprietor Of Sai Textile, Ahmedabad  V/s  M/s. K.C. Patel & Co., Ahmedabad / Mr. Sachin Bhikhabhai Doshi (Karta), An Indian National Karta Of HUF M/s. Aarohi, Ahmedabad	Ashish Kumar Pandey, Asst. Registrar

Sr. No.	Applicati on/R. T. M. No.	Opp./Rect. No.	Name of Parties	
35	3819675/05	Opp. No. AMD- 1075168	<p>M/s. Sunrise Trade Mark Co., Delhi / Mr. Rajesh Bhardwaj, Jodhpur</p> <p>V/s</p> <p>M/s. Nutrivet Farm Care Pvt. Ltd., Patna-Bihar</p>	<p>Ashish Kumar Pandey, Asst. Registrar</p>